Name of the corporate debtor: Janpragti Commodities Pvt. Ltd.; Date of commencement of CIRP 15.07.2021 List of creditors as on: 25.02.2022 Annexure - 6

List of operational creditors (Employees)

mount of Nature Whether % of claim of related voting shar dmitted claim party? e in CoC, if applicable	Z	Zi	Z	Z	2	Z	Z	711	1411	7.11			
Details of claim admitted Amount of Amount of Nature Whether of contin-of any of claim admitted claim of related admitted claim party? e in CoC, if be set-off Amount of Nature Whether of contin-of any of claim mutual under dues, th verifica - at may tion of the set-off					-		1:1			Z	Z		
The department of the contine of the	hij		off		applicable								
Amount of Nature Whether of claim admitted admitted claim of claim party? e in CoC, Amount Amount Amount Amount of Amount of Amount of claim of cla	11		be set-		if								
Amount of Nature Whether of claim of related of claim of claim of related of claim o		LION	at may		em coc,	party:	Claiill	admitted.					
Amount of Nature Whether of claim shar delaim of related voting shar Amount Amount Amount Amount of claim of werifica -					2,	Portugal Property of		admitted		receint			
Details of claim admitted Amount Amount Amount Amount of contin- of any of claim at Amount of Nature Whether % of gent claim mutual under	_	verifica -	dues, th		voting shar	related	of:	claim	claimed	10		City of it will	
Details of claim admitted Amount Amount Amount Of contin- of contin- of any of claim	-	under	mutual	gent claim	% 01	whether	Nature	Amount of		Danc	e	tive if any	
Details of claim admitted Amount Amount Amount of claim	0	OI CIAIIII		OI COMMIN	- 1	TAXY	1	A manual of		Date	-ovee	representa-	
Details of claim admitted Amount Amount Amount		of alaim		of contin-					CCCIVED	CIGITIII	curpi	adello 113cg o	
Details of Details of claim admitted Amount Amount	A	Amount		THOME		-				oloim.	ama	authorized a	Z
			Amana	Amount	ed.	aim admitt	etails of cl	De	alls of	Deta	Name	Ivame or	JI.